

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE-08/2020-2021(Purchase Cell)


Quotation is invited from reputed firms suppliers for supply and installation of Precision Ultrasonic Sanitizer Machine and Stan Disinfectant Fog Sanitizer machine-1000 watt for use of the Court.

The firm/ supplier should have financial capacity to execute the supply of aforesaid articles.

The tender must reach this Court within 7 days from the date of display of this notice. Quotation received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: [-http://patnahighcourt.gov.in](http://patnahighcourt.gov.in).

Terms and Conditions:

- (i) Proof of Registration of firm/supplier as per Government rule.
- (ii) The articles should be in good condition.
- (iii) The rate quoted in tender should be inclusive of all taxes and other charges, if any. All technical specifications of the item should be properly mentioned in quotation.
- (iv) No advance payment shall be made.
- (v) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (vi) The firms shall submit their bill in triplicate at the time of supply of articles.
- (vii) Payment will be made in account of the firm after due verification of items supplied.
- (viii) The successful bidder will have to supply the articles for a minimum period of six months on the approved rate
- (ix) The Successful firm/ bidder will be liable for service of Precision Ultrasonic Sanitizer Machine and Stan Disinfectant Fog Sanitizer machine-1000 watt.
- (x) Any query, regarding this tender may be made on telephone no. (0612-7158759) during office hours.


Registrar (Establishment) I/c
Patna High Court, Patna